

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 336
TO BE ANSWERED ON APRIL 03, 2023

CONSTRUCTION OF HOUSES IN THE STATE OF WEST BENGAL

NO. 336. SMT. SHANTA CHHETRI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned, grounded for construction, completed and occupied by beneficiaries under Pradhan Mantri Awas Yojana-Urban (PMAY-U) till date, in the State of West Bengal;
- (b) the details of central assistance released and utilized so far for the State of West Bengal; and
- (c) whether there is a delay in payment of installments to beneficiaries and if so, the details thereof?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION
NO. 336 FOR 03.04.2023 REGARDING 'CONSTRUCTION OF HOUSES IN THE
STATE OF WEST BENGAL'**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. Based on the project proposals submitted by States/UTs, more than 1.20 crore houses have been sanctioned as on 20.03.2023. Of the sanctioned houses, 109.40 lakh have been grounded for construction; of which 72.72 lakh are completed/delivered to the beneficiaries. Under PMAY-U, a total of 6,91,146 houses involving Central Assistance of ₹11,096.26 crore have been sanctioned, out of which ₹ 6720.97 crore has been released to State Govt. of West Bengal based on the compliances achieved in respect of sanctioned projects and State has submitted utilisation certificate of ₹5,836.54 crores as on 20.03.2023. Of the sanctioned houses, 5,61,691 have been grounded for construction and 3,42,149 houses are completed/ delivered to beneficiaries. Based on compliances, ₹1,123 crore has been released during 2022-23. As on date, unspent balance with West Bengal is ₹ 780.67 crore.

Release of installments to BLC beneficiaries and implementing agencies (AHP/ISSR vertical) is made by State Nodal Agency based on physical & financial progress.
